

2018
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 3007-A

Dated, Calcutta, the 15th May, 2018

From: **Sri Subhasis Dasgupta,**
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To: **(1) All the District Judges of West Bengal,**
Including Andaman & Nicobar Islands.
(2) The Chief Judge, City Sessions Court, Calcutta
(3) The Chief Judge, Presidency Small Causes Court, Calcutta

Sub: ***Direction for the eligible 69 (sixty-nine) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/ Judicial Magistrate in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2018.***

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 2251-RG dated 15.05.2018, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers of your Judgeship to submit the requisite **3 (three) sets of their contested Judgements, each set containing 10 copies (5 Civil & 5 Criminal)**, delivered during the relevant year i.e. 2017-2018 (if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose), so that the same having been forwarded by you, should reach the office of the undersigned **on or before 30.05.2018 positively.**

Yours faithfully,

Sd/-
Registrar (Judicial Service)

MEMO NO. 3008-A

Copy forwarded to Sri Girijananda Jana, placed on deputation as Law Officer, Public Vehicles Department, Kolkata at 38, Beltola Road, Kolkata- 700 020 for information. He is requested to submit the Judgements in the mode and manner as stipulated above and ensure that the same should reach the office of the undersigned **on or before 30.05.2018 positively.**

High Court, Civil

Dated the 15th May, 2018

Sd/-
Registrar (Judicial Service)

2018
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 2251-RG

The 15th May, 2018

In continuation of the Hon'ble Court's earlier Notification bearing no. 1271-R (JS), dated 29.03.2018, it is further notified for general information of all concerned that the following 69 (sixty-nine) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate duly confirmed in service are, in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2018.

The eligible Judicial Officers are hereby requested to submit the requisite (3) sets of their contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2017-2018, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through their respective District Judges so as to reach the Office of the undersigned on or before 30.05.2018 (4.45 p.m.), positively.

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Shri Bhaskar Majumder	Judicial Magistrate, 3 rd Court, Contai, Purba Medinipur
2.	Shri Rajkumar Naiya (S.C.)	Judicial Magistrate, 2 nd Addl. Court, Basirhat, North 24-Parganas
3.	Shri Ramaprasad Ghosh	Civil Judge (Junior Division), Kalyani, Nadia
4.	Syed Dilwar Hossain	Judicial Magistrate, 2 nd Court, Kalna, Burdwan
5.	Sri Abhranil Neogi	Civil Judge (Junior Division), 1 st Court, Sealdah, South 24-Parganas
6.	Sri Indrajit Deb	Judicial Magistrate, 3 rd Court, Berhampore, Murshidabad U.O.T. as Municipal Magistrate, 3 rd Court, Calcutta
7.	Sri Barun Roy (S.C.)	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mayabunder, Andaman & Nicobar Islands
8.	Smt. Alakananda Sarkar	Judicial Magistrate, 7 th Court, Sadar, Bankura
9.	Sri Indranil Ray	Civil Judge (Junior Division), 2 nd Court, Serampore, Hooghly
10.	Sri Prosenjit Bose	Municipal Magistrate, 2 nd Court, Calcutta
11.	Smt. Uma Banerjee Singha Roy	Civil Judge (Junior Division), Addl. Court, Suri, Birbhum
12.	Smt. Kalyani Jogasarma	Civil Judge (Junior Division), 2 nd Court, Rampurhat, Birbhum
13.	Smt. Eden Lamasaa (S.T.)	Metropolitan Magistrate, 18 th Court, Calcutta U.O.T. as Judicial Magistrate, 6 th Court, Asansol, Burdwan
14.	Sri Madhusudan Pal (S.C.)	Metropolitan Magistrate, 4 th Court, Calcutta U.O.T. as Judicial Magistrate, Kandi, Murshidabad
15.	Sri Goutam Naskar (S.C.)	Municipal Magistrate, 3 rd Court, Calcutta U.O.T. as Civil Judge (Junior Division), 1 st Court, Sadar, Bankura
16.	Smt. Euepundee Lepcha (S.T.)	Metropolitan Magistrate, 8 th Court, Calcutta
17.	Sri Somak Das	Metropolitan Magistrate, 22 nd Court, Calcutta
18.	Smt. Nita Sarkar	Metropolitan Magistrate, 5 th Court, Calcutta
19.	Sri Jyotirmoy Bhattachrjee	Metropolitan Magistrate, 3 rd Court, Calcutta
20.	Sri Animesh Ghosh	Civil Judge (Junior Division), Sadar, Coochber
21.	Sri Binod Mahato (S.C.)	Metropolitan Magistrate, 14 th Court, Calcutta,
22.	Smt. Jhilom Gupta	Judicial Magistrate, 2 nd Court, Uluberia, Howrah
23.	Smt. Urmi Sinha	Civil Judge (Junior Division), 2 nd Court, Sadar, Purulia
24.	Sri Subhra Kanti Dhar	Judicial Magistrate, 8 th Court, Alipore, South 24-Parganas U.O.T. as Civil Judge (Junior Division)-cum-Judicial Magistrate, Mekhliganj, Coochbehar

25.	Smt. Srinita Das	Metropolitan Magistrate, 6 th Court, Calcutta
26.	Sri Debasish Panja	Metropolitan Magistrate, 15 th Court, Calcutta U.O.T. as Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum
27.	Md. Ruknuddin	Civil Judge (Junior Division), Dantan, Paschim Medinipur
28.	Sri Kuntal Chatterjee	Metropolitan Magistrate, 17 th Court, Calcutta U.O.T. as Civil Judge (Junior Division), 2 nd Court, Sadar, Bankura
29.	Sri Satyajit Maiti	Judicial Magistrate-cum-Civil Judge (Junior Division), Campbell Bay & JM, Addl. Ct., Port Blair Andaman & Nicobar Islands
30.	Smt. Moumita Roy	Metropolitan Magistrate, 11 th Court, Calcutta
31.	Sri Pradip Bandyopadhyay	Civil Judge (Junior Division), Tehatta, Nadia
32.	Smt. Arkabрати Neogi	Metropolitan Magistrate, 19 th Court, Calcutta
33.	Smt. Mala Chakraborty	Metropolitan Magistrate, 20 th Court, Calcutta
34.	Smt. Aliva Roy	Judicial Magistrate, 1 st Court, Suri, Birbhum U.O.T. as Metropolitan Magistrate, 17 th Court, Calcutta
35.	Smt. Leena Sharma	Judicial Magistrate, 4 th Court, Krishnagar, Nadia
36.	Sri Sumitava Ghosh	Metropolitan Magistrate, 21 st Court, Calcutta
37.	Smt. Chanda Hasmat	Metropolitan Magistrate, 10 th Court, Calcutta
38.	Sri Sunil Kumar Sharma	Metropolitan Magistrate, 16 th Court, Calcutta
39.	Smt. Parna Bhattacharya	Judicial Magistrate, 2 nd Court, Jangipur, Murshidabad
40.	Sri Smarajit Roy	Metropolitan Magistrate, 12 th Court, Calcutta
41.	Sri Samaresh Bera	Registrar-cum-Metropolitan Magistrate, 7 th Court, Calcutta
42.	Smt. Juin Dutta	Principal Magistrate, Juvenile Justice Board, Howrah
43.	Sri Rupendra Nath Bose	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mungpoo, Darjeeling
44.	Sri Girijananda Jana	Law Officer, Public Vehicles Department, Calcutta
45.	Smt. Leena Lama (S.T.)	Civil Judge (Junior Division), Alipurduar, Jalpaiguri U.O.T. as Civil Judge (Junior Division), 1 st Court, Ranaghat, Nadia
46.	Smt. Keya Mandal (Raha) (S.C.)	Metropolitan Magistrate, 13 th Court, Calcutta
47.	Sri Gautam Kumar Nag (S.C.)	Judicial Magistrate, 3 rd Court, Tamluk, Purba Medinipur
48.	Smt. Neelam Sashi Kujur (S.T.)	Judicial Magistrate, Nabadwip, Nadia
49.	Smt. Arpita Hira (S.C.)	Civil Judge (Junior Division), 1 st Court, Kandi, Murshidabad
50.	Sri Sangram Saha@ Goutam Saha (S.C.)	Civil Judge (Junior Division), Additional Court-cum-Judicial Magistrate, Raiganj, Uttar Dinajpur
51.	Smt. Stotri Saha (S.C.)	Judicial Magistrate, Municipal Court, Howrah U.O.T as Civil Judge (Junior Division), 3 rd Court, Baruipur, South 24-Parganas
52.	Smt. Rinjee Doma Lama (S.T.)	Judicial Magistrate, 2 nd Court, Sadar, Maldah
53.	Sri Sourav Subba (S.T.)	Civil Judge (Junior Division), Bishnupur, Bankura U.O.T. as Metropolitan Magistrate, 4 th Court, Calcutta
54.	Smt. Sanghamitra Paul	Judicial Magistrate, 2 nd Court, Sadar, Purulia
55.	Sri Koustuv Mukhopadhyay	Metropolitan Magistrate, 9 th Court, Calcutta
56.	Smt. Dyuti Roy	Leave Reserve Officer, Burdwan
57.	Smt. Sarmistha Ganguly	Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum U.O.T. as Metropolitan Magistrate, 15 th Court, Calcutta
58.	Sri Anirban Chatterjee	Judicial Magistrate-cum-Civil Judge (Junior Division), Port Blair, Andaman & Nicobar Islands
59.	Smt. Supriya Khan	Judicial Magistrate, 3 rd Court, Suri, Birbhum
60.	Smt. Manika Saha	Judicial Magistrate, 4 th Court, Sadar, Howrah U.O.T. as Judicial Magistrate, Buniadpur, Dakshin Dinajpur
61.	Sri Sanjib Roy	Judicial Magistrate, Jhargram, Paschim Medinipur
62.	Sri Shyama Prasad Chattopadhyay	Judicial Magistrate, 6 th Court, Asansol, Burdwan U.O.T. as Metropolitan Magistrate, 18 th Court, Calcutta

63.	Smt. Sumana Garain	Judicial Magistrate, 1 st Court, Sadar, Malda
64.	Sri Souvik De	Judicial Magistrate, 3 rd Court, Durgapur, Burdwan U.O.T. as Metropolitan Magistrate, 4 th Court, Calcutta
65.	Sri Mainak Dasgupta	Judicial Magistrate, 4 th Court, Hooghly U.O.T. as Civil Judge (Junior Division)-cum-Judicial Magistrate, Kurseong, Darjeeling
66.	Smt. Tamali Ghosh	Civil Judge (Junior Division), Addl. Court, Sadar, Coochbehar
67.	Sri Samrat Roy	Judicial Magistrate, 4 th Court, Alipore, South 24-Parganas
68.	Smt. Priyanka Bose	Judicial Magistrate, 2 nd Court, Islampur, Uttar Dinajpur
69.	Smt. Atri Chanda	Judicial Magistrate, 1 st Court, Barasat, North 24-Parganas

For further information, if any, the office of the Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

Sd/-
Registrar General-cum-
Secretary, Selection Board